



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

THURSDAY, 18TH FEBRUARY, 2010

No.91

SUMMONING OF THE TENTH SESSION, 2010 OF THE FIFTH LEGISLATIVE ASSEMBLY

The Governor of Goa by his order dated 17 February, 2010 has summoned the Legislative Assembly of the State of Goa to commence its Tenth Session, 2010 from 22nd March, 2010 to 26th March, 2010.

No.92

SPECIAL ADDRESS BY THE GOVERNOR

In pursuance of article 176(1) of the Constitution, the Governor of Goa will address the Fifth Legislative Assembly of the State of Goa on Monday 22 March, 2010 at 11 30 AM. in the Assembly Hall, Porvorim, Goa to inform the Assembly of the causes of its summons.

No.93

CONDUCT OF MEMBERS DURING SPECIAL ADDRESS BY GOVERNOR

Members are requested to do the following on the day of Special Address by the Governor to the Assembly on Monday, 22 March, 2010:-

1. Take their seats in the Assembly Hall at 11.20 AM;
2. Rise in their seats when the Governor enters the Assembly Hall and remain standing till the Governor has taken his seat;
3. Hear the Governor with utmost silence when he delivers the Special Address; and
4. Rise from their seats when the Governor leaves the Hall and remain standing until he has left the Hall.

No.94

LAYING AND DISTRIBUTION OF GOVERNOR'S ADDRESS

After the Governor's Address to the Assembly, the Assembly will stand adjourned for half-an-hour. The Secretary will lay a copy of the Governor's Address on the Table of the House after its reassembly after half-an-hour. After transacting formal business if any, the Assembly will be adjourned for the day. After the copy of the Address has been laid on the Table, copies thereof will be distributed to the Members and others.

No.95

CALENDAR OF SITTINGS

The Tenth Session, 2010 of the Fifth Legislative Assembly of the State of Goa will have 5 sittings on the following days:

1. Monday, the 22nd March, 2010.
2. Tuesday, the 23rd March, 2010.
3. Wednesday, the 24th March, 2010.
4. Thursday, the 25th March, 2010.
5. Friday, the 26th March, 2010.

No.96

TIMINGS OF SITTINGS OF THE HOUSE

- (1) The Assembly shall have the following timings for its sittings:
- (i) Commencement: 11 30 AM
 - (ii) Adjournment for the day or *sine die*: 6 00 PM
or at the conclusion of business for the day, whichever is earlier.
 - (iii) Lunch break: 1 00 PM to 2 30 PM
 - (iv) Tea break: 4 00 PM to 4 30 PM
- Provided that the House may alter the above timings by a motion therefore.

- (2) Unless the House otherwise determines, there shall be no sitting on Saturdays, Sundays and other public holidays.

No.97

BALLOT OF STARRED AND UNSTARRED QUESTIONS

The following shall be the schedule for receipt of notices and holding of ballot of notices of Starred and Unstarred questions during the Tenth Session of the Fifth Legislative Assembly of the State of Goa :

Date of Answer	Last date for tabling question (starred & unstarred)	Department concerned	Chief Minister/Minister concerned
23.3.2010 Tuesday	23.2.2010 (upto 5 00 PM)	Personnel ARD GAD Town & Country Planning Industries, Trade & Commerce Mines	Chief Minister (Shri Digambar Kamat)
		Revenue, Civil Supplies, Consumer Affairs and Factories & Boilers.	Minister for Revenue (Shri Jose Philip D'Souza)

		Water Resources, Forest and Legal Metrology	Minister for Water Resources. (Shri Filipe Neri Rodrigues)
		Tourism, Housing, Housing Board and Captain of Ports.	Minister for Tourism (Shri Francis Xavier Pacheco)
24.3.2010 (Wednesday)	24.2.2010 <u>(upto 5 00 PM)</u>	Public Grievances Vigilance, Information & Publicity, Non-Conventional Energy Resources, Evacuee Property, Arts & Culture and Museums.	Chief Minister (Shri Digambar Kamat)
		Home, Women & Child Development, Animal Husbandry and Co-operation.	Minister for Home (Shri Ravi S. Naik)
		Public Works Department, Science & Technology and Rural Development Agency.	Minister for Public Works Department (Shri Churchill Alemao)
		Transport including Airports, Social Welfare and River Navigation.	Minister for Transport. (Shri Ramkrishna alias Sudin Dhavalikar)
25.3.2009 (Thursday)	25.2.2009 <u>(upto 5 00 PM)</u>	Finance, Planning & Statistics, Official Language and Gazetteer.	Chief Minister (Shri Digambar Kamat)
		Education, Technical Education and Archives & Archaeology.	Minister for Education (Shri Atanasio Monserrate)

		Panchayati Raj, Provedoria and Sports & Youth Affairs.	Minister for Panchayati Raj (Shri Manohar Ajgaonkar)
		Urban Development, Fisheries and Labour & Employment.	Minister for Urban Development (Shri Joaquim Alemao)
26.3.2010 (Friday)	26.2.2010 (upto 5 00 PM)	Law, Election, Judiciary, Legislative Affairs and Information Technology.	Chief Minister (Shri Digambar Kamat)
		Health, Craftsmen Training and Agriculture.	Minister for Health. (Shri Vishwajit Rane)
		Power, Environment and Printing & Stationery.	(Shri Aleixo Sequeira) Minister for Power

No.98

NOTICES FOR ZERO HOUR

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour will have to be given by 10 00 AM on the day on which the brief mentions are required to be made.

No.99

MANNER OF TABLING NOTICES

Members are requested to deposit all notices of questions, calling attentions, zero hour mentions etc., in the **Notice Box** kept in the Secretary's room of the Legislature Secretariat Building, Porvorim, Goa. They are requested not to leave the notices with the Officers of the Assembly Secretariat. Only notices deposited in the **Notice Box** will be treated as valid.

No.100

PROGRAMME FOR RECEIPT AND BALLOT OF NOTICES OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Business relating to Private Members' Bills and Resolutions will be transacted on 26 March, 2010 . The last date for receipt of notices of Private Members' Bills and Resolutions and the dates for holding ballot of these notices for 26 March, 2010 will be as under:

Sl.No.	Date of sitting for Private Members' Business	Last date for receipt of Private Members' Bills and Resolutions	Date for holding ballot
1.	26.3.2010	11.3.2010	12.3.2009

**PORVORIM, GOA
18 FEBRUARY, 2010**

**J. N. BRAGANZA
SECRETARY**